

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. 369  
TO BE ANSWERED ON 02.02.2026**

**Bid to Host Olympic Games, 2036**

**369. SHRI DEEPENDER SINGH HOODA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has held any consultations with the Indian Olympic Association (IOA) regarding India's prospective bid to host the 2036 Olympic Games particularly with respect to identification or recommendation of potential host States or cities;**
- (b) if so, the details thereof;**
- (c) whether any particular State or city has been proposed, recommended or supported by the Government for hosting the said Games and if so, the details thereof;**
- (d) whether the State of Haryana, in view of its exceptional sporting record and significant contribution to India's medal tally across national and international events, is being considered as a venue or co-host for any segment of the 2036 Olympic Games;**
- (e) if so, the details thereof and if not, the reasons therefor; and**
- (f) whether any new sports infrastructure projects or stadiums have been sanctioned, initiated or planned by the Government in any State in connection with the proposed Olympic bid and if so, the details thereof?**

**ANSWER**  
**THE MINISTER OF YOUTH AFFAIRS & SPORTS**  
**[DR. MANSUKH MANDAVIYA]**

**(a) to (e): The Indian Olympic Association (IOA) is responsible to undertake the formal bidding to host the Olympic Games in line with the frameworks of the International Olympic Committee (IOC).**

**As regards Olympic Games 2036, the bid is now in the “Continuous Dialogue” phase with the Future Host Commission of International Olympic Committee. The host selection process for 2036 Olympic Games is available in public domain on International Olympic Committee (IOC) website at <https://www.olympics.com/ioc/becoming-an-olympic-games-host/the-process-to-elect-olympic-hosts>.**

**Govt. of Gujarat had submitted the proposal for intention to host 2036 Olympics games.**

**(f): Augmentation of sports infrastructure and sports facilities is an ongoing and continuous process. “Sports” being a State subject, primary responsibility for creation and development of sports infrastructure and facility is that of the State Governments. The State Governments are being supported by the Ministry under its Khelo India Scheme for sports infrastructure / facilities. The details of sports infrastructure created/developed in States for which the Ministry has provided support under Khelo India Scheme is available in public domain on the dashboard of the Ministry at: <https://mdsd.kheloindia.gov.in>.**

**Further, the Ministry of Youth Affairs & Sports implements various schemes for the development of sports across the country. Details of the schemes are available in the public domain on the website of this Ministry and on the website of Sports Authority of India. ([www.yas.nic.in/sports](http://www.yas.nic.in/sports): [www.sportsauthorityofindia.nic.in](http://www.sportsauthorityofindia.nic.in):**

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